

1	2	3	4	5	6	7	8
3	Seed Production (in lakh qtls.)	Target	2.88	2.90	2.93	2.65	2.81
		Achievement	2.12	1.57	1.53	1.98	1.91
4	Income (Rs. in Crores)	Target	32.86	37.56	40.01	45.27	48.72
		Achievement	32.66	27.46	31.85	40.26	44.39
5	Profit (+)/Loss (-) (Rs. in crores)	Actual	(+) 2.08	(-) 6.04	(-) 1.76	(+) 2.82	(+) 1.17

[Translation]

### Agriculture Development Work

5816. SHRI SUKHLAL KUSHWAHA : Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the development works in the agriculture sector carried out in Madhya Pradesh with the help of Central assistance during 1996-97; and

(b) the details of the proposed agriculture development works for the year 1997-98 along with the amount of Central assistance granted?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) and (b) The details of Central/Centrally Sponsored Schemes for agricultural development under implementation in Madhya Pradesh State are shown in the statement attached. These are likely to continue during 1997-98. Funds would be released under various Central/Centrally Sponsored Schemes during 1997-98 based on the proposals received from the State Government, total allocation in the budget of the Department and the amount remaining unutilised out of earlier releases made.

### Statement

#### List of Central/Centrally Sponsored Schemes under implementation in Madhya Pradesh

Sl.No.	Name of Schemes
1	2
1.	Integrated Cereal Development Programme - Rice.
2.	Integrated Cereal Development Programme - Coarse Cereals.
3.	Sustainable Development of Sugarcane based Cropping System.
4.	Intensive Cotton Development Programme.
5.	National Pulses Development Project.

1	2
6.	Oilseeds Production Programme.
7.	Accelerated Maize Development Programme
8.	National Watershed Development Project for Rainfed Areas.
9.	Balanced and Integrated use of Fertiliser.
10.	Development of Fertiliser use in low Consumption & Rainfed Areas.
11.	National Project on Development and use of Bio-fertilisers.
12.	Integrated Seed Development Scheme.
13.	Streamlining of certified Seeds production of important Identified Vegetable Crops.
14.	Grants in Aid to States/UTs for Setting/ Strengthening of State Bio-Control laboratories under Integrated Pest Management Centres.
15.	Grants in Aid to States/UTs for setting/strengthening of State Bio-Control laboratories under Implementation of Insecticides Act.
16.	Promotion of Agricultural Mechanisation among Small Farmers.
17.	Exchange of Farmers within the Country.
18.	Farmers Scientists Interaction.
19.	State Land Use Board.
20.	Soil Conservation in the Catchment of River Valley Projects.
21.	Soil Conservation in the Catchments of Flood Prone Rivers.
22.	Reclamation of Alkali Soils.
23.	Development of Beekeeping.
24.	Development of Medicinal & Aromatic Plants.

1	2
25.	Use of Plastics in Agriculture.
26.	Development of Commercial Floriculture.
27.	Development of Mushroom.
28.	Integrated Development of Tropical, Arid Temperate Zone Fruits.
29.	Integrated Development Programme of Cashewnut.
30.	Development of Root & Tuber Crops.
31.	Development of Betalvine.
32.	Development of Vegetables.
33.	Integrated Development of Spices.
34.	Training and Extension (Fisheries).
35.	Inland Fisheries Statistics.
36.	Fish Farm Development Agencies.
37.	Inland Fish Marketing.
38.	National Welfare of Fishermen.
39.	Investment in Debentures of LDBs.
40.	Non Overdue Cover Scheme.
41.	Agriculture Credit Stabilisation Fund.
42.	Assistance to Women's Cooperatives.
43.	Timely Reporting Scheme.
44.	Improvement of Crop Statistics.
45.	Livestock Census.
46.	Agricultural Census.

**MPLADS**

5817. SHRI RAM TAHAL CHAUDHARY :  
SHRI RAJIV PRATAP RUDY :  
SHRI SRIBALLAV PANIGRAHI :  
SHRI HARIN PATHAK :  
SHRI R.L.P. VERMA :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any assessment has been made of the works done under MPs Local Areas Development Scheme;

(b) if so, the details thereof;

(c) whether number of irregularities regarding the over estimation of cost of projects or of other sorts have been detected;

(d) if so, details thereof;

(e) whether the Government propose to get them investigated; and

(f) if not, reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) :  
(a) and (b) After a good deal of consultations and discussions, the guidelines for the Scheme were revised only three months back. Information regarding implementation of the Scheme is received from the District Collectors from time to time.

As per the information received from the District Collectors, out of Rs. 2350.75 crores released during 1993-94 to 1996-97, an amount of Rs. 1069.07 crores has been spent till 6.5.1997.

(c) to (f) Some cases of irregularities in MPLADS funds have been reported. In such cases, the matter is taken up with the concerned District Collectors/the State Governments.

**ISI Activities in U.P.**

5818. PROF. OMPAL SINGH NIDAR :  
SHRI JAGATVIR SINGH DRONA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Uttar Pradesh main ISI ki Aatanki Gatividhiyon key Sanket Mile" appearing in *Dainik Jagran* dated January 10, 1997;

(b) if so, whether the State Government has made any request to the Union Government to provide assistance in this regard; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) *Dainik Jagran* dated January 10, 1997 (Delhi Edition) does not carry any newsitem captioned "Uttar Pradesh Main ISI Ki Atanki Gatividhiyon Key Sanket Miley".

(b) and (c) In view of the above position, does not arise.

**Child Rackets**

5819. SHRI PANKAJ CHOWDHARY :  
SHRIMATI KETAKI DEVI SINGH :  
SHRIMATI RATNMALA D. SAVANOR :  
SHRI DINESH CHANDRA YADAV :  
SHRI RAJIV PRATAP RUDY :  
SHRI N.J. RATHWA :

Will the Minister of HOME AFFAIRS be pleased to state: